

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.000433/2017

IEC COLLEGE OF ENGINEERING AND TECHNOLOGY DIRECTOR Petitioner(s)

VERSUS

DR. A.P.J. ABDUL KALAM TECHNICAL UNIVERSITY  
(A.K.T.U) REGISTRAR

Respondent(s)

(FOR EXEMPTION FROM FILING O.T. ON IA 48050/2017)

Date : 17-07-2017 These matters were called on for hearing today.  
CORAM :HON'BLE MR. JUSTICE S.A. BOBDE  
HON'BLE MR. JUSTICE L. NAGESWARA RAOFor Petitioner(s) Mr. Yash Anand, Adv.  
Mr. David A., Adv.  
Mr. Shantanu, Adv.  
Mr. Rabin Majumder, AORFor Respondent(s) Mr. Amitesh Kumar, Adv.  
Ms. Priti Kumari, Adv.  
  
Mr. Anil Soni, Adv.  
Mr. Harish Pandey, Adv.  
  
Mr. Zoheb Hossain, Adv.  
Ms. Adeeba Mujahid, Adv.UPON hearing the counsel the Court made the following  
O R D E RAt the request of Mr. Amitesh Kumar, learned counsel appearing  
for the respondent/s, list the matter on 21.07.2017.(SANJAY KUMAR-II)  
COURT MASTER (SH)(INDU KUMARI POKHRIYAL)  
BRANCH OFFICER